

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 17 OF 2016 IN
APPEAL NO. 181 OF 2015**

Dated: 20th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Byrnihat Industries Association

Vs.

Meghalaya State Electricity Regulatory Commission & Anr.

**.... Review Petitioner /
Appellant(s)**

.... Respondent(s)

Counsel for the Review Petitioner / Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Ms. Sakie Jakharia for R-2

ORDER

We have heard learned counsel for the parties.

Order is Reserved.

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**